## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 2282 TO BE ANSWERED ON 29<sup>TH</sup> JULY, 2016

#### **BLOOD BANKS**

2282. SHRI VIJAY KUMAR HANSDAK:

SHRI DUSHYANT SINGH:

**SHRI BHARAT SINGH:** 

**SHRI P. KUMAR:** 

**SHRI C. MAHENDRAN:** 

DR. RAMESH POKHRIYAL "NISHANK":

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the estimated units of blood required and actually collected through various sources including Blood Donation camps during the last three years, State/UT-wise;
- (b) whether the Government has noted significant shortage of blood as compared to actual requirement, if so, the details thereof and the reasons therefor;
- (c) whether the Government has taken adequate initiative including promotion of voluntarily blood donation, linking of blood banks for efficient management and availability of blood and ensuring collection of rare blood groups and setting up of more Blood Banks under the Public-Private Partnership mode to check shortage of Blood across the country;
- (d) if so, the details thereof; and
- (e) whether the Government has implemented any monitoring mechanism to ensure quality services and a safer transfusion of blood in blood banks across the country, if so, the details thereof?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a): The estimated requirement of blood in the country is 10-12 Million units per annum. The annual collection through various sources including Blood Donation Camps during the last three years, State/UT-wise is placed at Annexure.
- (b): No.
- (c): Yes.

- (d): Government under National AIDS Control Programme-IV is strengthening the programme for Blood Transfusion Services where efforts are directed towards promotion of voluntary non remunerative blood donation in partnership with NGOs and Voluntary organizations and through IEC activities, component separation, coordination and networking of blood transfusion services. The efforts are also directed towards streamlining blood collection and storage facilities in order to ensure optimum utilization of collected blood in the country.
- (e): Yes, Government has implemented effective monitoring of blood banks to ensure quality service and a safer transfusion of blood in blood banks across the country.

Blood having been classified as a Drug, Blood Bank activities are regulated under Drugs & Cosmetics Act & Rules. Every Blood Bank is required to obtain/timely renewal of the license from DCG(I) for operation under this Act & Rules, and follow the conditions of license for conduct of its activities.

During their operations, the functioning of Blood Bank is monitored by respective State Government through the office of Drug Controller by annual inspections and surprise visits to take cognizance of fulfilling regulatory requirements.

National Blood Transfusion Council (NBTC) and State Blood Transfusion Council (SBTC), which were formed as per Supreme Court directive in 1996, are the apex bodies at National and State Level to form policies (National Level) and implementation of these policies at state level.

NBTC has constituted a "National Blood Transfusion Services Core Coordination Committee", chaired by the Director General of Health Services, Govt. of India, (Member, NBTC) to review the functioning of blood banks in the country. This committee meets quarterly to review the status of blood transfusion services in the country and conduct annual/ surprise monitoring visits to blood banks. Similar State Transfusion Services Core Coordination Committees are set up in states to quarterly review the transfusion services in the State and make routine and surprise monitoring visits to blood banks.

## **Annexure**

		Projected Blood	Total Achievement		
SN	Name of the State	Requirement based on WHO norm of 1% of population	2013-14	2014-15	2015-16
1	A&N Islands	3799	4058	4533	3863
2	Andhra Pd.	858725	753934	822454	470894
3	Arunachal Pd.	14033	5195	5154	5116
4	Assam	318607	183070	200999	202921
5	Bihar	1038046	133314	131197	164160
6	Chandigarh	10547	86029	88873	91567
7	Chhatisgarh	255402	61261	80303	87571
8	D & N Haveli	3700	6385	7406	7810
9	Daman & Diu	2429	236	1425	1593
10	Delhi	167532	520119	470115	559534
11	Goa	14577	17667	20045	19475
12	Gujarat	603836	790061	803984	814415
13	Haryana	258348	323025	345747	323611
14	Himachal Pd.	68565	34416	38297	44883
15	J&K	125489	18820	70350	85467
16	Jharkhand	329662	129249	164495	165075
17	Karnataka	625201	619167	754485	746716
18	Kerala	333877	382892	441172	451344
19	Lakshadweep	710	002002		101011
20	Madhya Pd.	725976	351338	415575	434372
21	Maharashtra	1017360	1540163	1861351	1482178
22	Manipur	27509	18505	22193	21126
23	Meghalaya	30467	11109	13471	13762
24	Mizoram	11876	22226	23093	24940
25	Nagaland	19806	8136	9978	10251
26	Odisha	425379	278540	376725	334187
27	Pondicherry	12445	35021	34075	25604
28	Punjab	277042	383280	414651	385498
29	Rajasthan	700802	563278	373341	624808
30	Sikkim	6152	4987	6238	6317
31	Tamil Nadu	721390	833319	863247	882641
32	Telangana				415999
33	Tripura	36710	6910	32111	28063
34	Uttar Pd.	1995815	827228	900142	899768
35	Uttaranchal	101168	100837	115000	110265
36 West Bengal		913477	895237	926158	954219
TOTAL		12056459	9949012	10838383	10900013